

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 254 of 1998

Jabalpur, this the 19th day of June 2003.

Hon'ble Mr. D.C. Verma - Vice Chairman (J)
Hon'ble Mr. A.K. Bhatt - Administrative Member

P.S. Sahni, son of Shri N.S. Sahni
R/o S-1, East Railway Colony,
Bhopal : M.P.

Employed at Bhopal under the Divisional
Railway Manager, Central Railway.

APPLICANT

(By Advocate - Shri Atul Nema holding brief of Shri
P.R. Bhawe)

VERSUS

1. Union of India through the Secretary
Ministry of Railways, Railway Board,
Rail Bhawan, New Delhi.
2. Divisional Railway Manager,
Central Railway, Bhopal : M.P.
3. Senior Divisional Engineer (North),
C/o DRM Office, Bhopal : M.P.

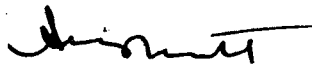
RESPONDENTS

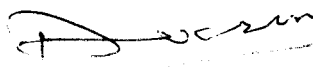
(By Advocate - Shri S.K. Mukerjee)

O R D E R (ORAL)

By D.C. Verma - Vice Chairman (J) :-

The learned counsel for the applicant informed
that he has no instruction from the applicant. It
appears that the applicant is no longer interested in
prosecuting this original application. Accordingly,
this original application is dismissed for non-
prosecution.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

पूरांकन सं ओ/न्या.....जबलपुर, दि.....

पतिविक्रि कावे रिता:-

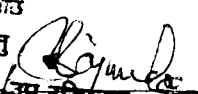
(1) सति.....जबलपुर

(2) आदे.....के काउंसल

(3) प्र.....के काउंसल

(4) वंयपरा.....के काउंसल

सूचना एवं अन्यव्यवस्था कावधानी हेतु


उप-सचिव

PR Bhawe + DO

SK mukerji - DO

23.6.03
sued
PS